

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2741
ANSWERED ON:19.12.2003
NAXALITE ACTIVITIES IN TRIBAL AREAS
LAXMAN GILUWA;MADAN PRASAD JAISWAL

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether there is unrest in several tribal areas of the country which is being exploited by the Naxalite elements;
- (b) If so, whether the Government has made any study of factors leading to this social unrest;
- (c) if so, the details of findings thereof; and
- (d) the steps taken by the Government to control Naxalite activities in Tribal areas?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

- (a) Yes, Sir the Naxalite elements may be exploiting unrest in tribal areas in the country.
- (b) to (c) A study 'Dynamics of Tribal Exploitation and Growth of Naxalite Movement in Andhra Pradesh, Orissa, Chhattisgarh Border Region: A socio-Economic Analysis' has been commissioned. The report of the study is awaited.
- (d) As intimated by the Ministry of Home Affairs, the steps taken by the Government to control Naxalite activities are given at Annexure.

ANNEXURE

ANNEXURE REFERRED TO PART (D) OF THE LOK SABHA UNSTARRED QUESTION NO.2741 FOR 19.12.2003 B.M.P. JAISWAL AND SHRI LAXMAN GILUWA

STRATEGY OF THE GOVERNMENT TO TACKLE NAXALISM

- i) A specified number of CRPF Bns. have been earmarked for countering Left Wing Extremism (LWE) menace. They will be deployed on a long-term basis and the States will give operational plans for their deployment. The CRPF units will also undertake civil action activities in these areas.
- ii) The States were asked to encourage local resistance groups against the naxalites.
- iii) The States will take up media perception programme to expose unlawful activities and misdeeds of Left Wing outfits and disseminate information about the various welfare and developmental schemes of the Government at the grass roots level.
- iv) There will be institutionalized mechanisms at the specified district level and the Police station level to enable intelligence based inter-state coordinated anti-naxalite operations.
- v) The States will constitute well equipped and well trained Quick Reaction Teams (QRTs) to counter naxalite problem.
- vi) The States were requested to expedite raising of I.R. Bns and deploy them for anti-naxalite operations.
- vii) The States will work out a counter strategy to deal with detection of IEDs and land mines.

- viii) The SRE scheme will be reviewed so as to make it more effective to contain this problem.

- ix) The States will take steps to identify and check flow, and trail of funds being used by LWE outfits.

- x) The States will take effective counter steps to prevent `Jan Adalats` in the LWE areas.
This will include effective public grievance redressal systems.

- xi) The States should set up Inter-State Intelligence Support Teams (IS ITs) in sociation with the IB as early as possible.

- xii) The States will strengthen security of WVIPs and other functionaries of the State Apparatus.